

WEDNESDAY, 17 JANUARY, 2018

No. 70

SUMMONING OF THE FIFTH SESSION, 2018 OF THE SEVENTH LEGISLATIVE ASSEMBLY

The Governor of Goa by her order dated 16 January, 2018 has summoned the Legislative Assembly of the State of Goa to commence its Fifth Session, 2018 from Monday, 19 February, 2018.

No. 71

ADDRESS BY THE GOVERNOR

In pursuance of Article 176(1) of the Constitution, the Governor of Goa will address the Seventh Legislative Assembly of the State of Goa on Monday 19 February, 2018 at 11.30 a.m. in the Assembly Hall, Porvorim-Goa to inform the Assembly of the causes of its summons.

No. 72

CONDUCT OF MEMBERS DURING ADDRESS BY THE GOVERNOR

Members are requested to do the following on the day of Address by the Governor to the Assembly on Monday, 19 February, 2018:

- (1) Take their seats in the Assembly Hall at 11.20 a.m.;
- (2) Rise in their seats when the Governor enters the Assembly Hall and remain standing till the Governor has taken her seat;
- (3) Hear the Governor with utmost silence when she delivers the Address; and
- (4) Rise from their seats when the Governor leaves the Hall and remain standing until she has left the Hall.

No. 73

LAYING AND DISTRIBUTION OF GOVERNOR'S ADDRESS

After the Governor's Address, the Assembly will stand adjourned till 2.30 p.m. The Secretary will lay a copy of the Governor's Address on the table of the House after it reassembles. The copies thereof will be distributed to the Members and others. After transacting formal business if any, the Assembly will be adjourned for the day.

No.74

CALENDAR OF SITTINGS

The Fifth Session, 2018 of the Seventh Legislative Assembly of the State of Goa will have 22 sittings on the following days:

- (1) Monday, 19 February, 2018
- (2) Tuesday, 20 February, 2018
- (3) Wednesday, 21 February, 2018
- (4) Thursday, 22 February, 2018
- (5) Friday, 23 February, 2018
- (6) Monday, 26 February, 2018
- (7) Tuesday, 27 February, 2018
- (8) Wednesday, 28 February, 2018
- (9) Thursday, 01 March, 2018
- (10) Monday, 05 March, 2018
- (11) Tuesday, 06 March, 2018
- (12) Wednesday, 07 March, 2018
- (13) Thursday, 08 March, 2018
- (14) Friday, 09 March, 2018
- (15) Monday, 12 March, 2018
- (16) Tuesday, 13 March, 2018
- (17) Wednesday, 14 March, 2018
- (18) Thursday, 15 March, 2018
- (19) Friday, 16 March, 2018
- (20) Monday, 19 March, 2018
- (21) Tuesday, 20 March, 2018
- (22) Wednesday, 21 March, 2018

No.75

TIMING OF SITTINGS

(1) The timings of the sittings of the House on all days will be as follows:

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| (i) Commencement | : | 11. 30 a.m. |
| (ii) Lunch Break | : | 1. 00 p.m. to 2. 30 p.m. |
| (iii) Tea Break | : | 4. 00 p.m. to 4. 30 p.m. |
| (iv) Adjournment for the day or <i>sine die</i> | : | 6. 00 p.m. (or at the conclusion of the business for the day, whichever is earlier) |

(2) The House may alter the above timings by a Motion. As at present, the House will not sit on Saturdays, Sundays and Public Holidays.

No.76

BALLOT OF STARRED AND UNSTARRED QUESTIONS

(1) The ballot of the Starred & Unstarred Questions for that day will be conducted at 4.00 p.m. The Members are requested to deposit the notices of Starred & Unstarred Questions by 1.00 p.m. to ensure smooth conduct of the ballot by the Legislature Secretariat. The Members are further requested to restrict the number of Starred LAQ notices to THREE and Unstarred LAQ notices to FIFTEEN each.

(2) The following shall be the **Schedule** for receipt of notices and holding of ballot of notices of Starred and Unstarred Questions during the Fifth Session, 2018 of the Seventh Goa Legislative Assembly:

| Date of Answer (Group) | Last date for tabling Question (Starred & Unstarred) | Department concerned | Chief Minister/ Minister concerned |
|--|--|--|---|
| <u>Tuesday</u> (GROUP 'A') 20/02/2018 27/02/2018 06/03/2018 13/03/2018 20/03/2018 | 24/01/2018 01/02/2018 07/02/2018 14/02/2018 21/02/2018 (up to 1.00 p.m.) | Personnel, ARD, General Administration, Civil Aviation, Airport, NRI Affairs. | Chief Minister (Shri Manohar Parrikar) |
| | | Water Resources, Fisheries, Legal Metrology. | Minister for Water Resources (Shri Vinoda Paliencar) |
| | | Tourism, Sports, Printing & Stationery. | Minister for Tourism (Shri Manohar Azgaonkar) |
| <u>Wednesday</u> (GROUP 'B') 21/02/2018 28/02/2018 07/03/2018 14/03/2018 21/03/2018 | 25/01/2018 02/02/2018 08/02/2018 15/02/2018 22/02/2018 (up to 1.00 p.m.) | Home, Evacuee Property, Vigilance, Science & Technology, Environment, Forests. | Chief Minister (Shri Manohar Parrikar) |
| | | Public Works, Transport, River Navigation, Museum. | Minister for PWD (Shri Ramkrishna alias Sudin Dhavalikar) |

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| | | Housing with Housing Board, Rural Development Agency, Ports. | Minister for Housing (Shri Jayesh Salgaonkar) |
| Thursday (GROUP 'C') 22/02/2018 01/03/2018 08/03/2018 15/03/2018 | 29/01/2018 05/02/2018 09/02/2018 16/02/2018 (up to 1.00 p.m.) | Finance, Planning & Statistics, Official Language, Election, Gazetteer, Mines. | Chief Minister (Shri Manohar Parrikar) |
| | | Panchayat, Animal Husbandry & Veterinary Services, Protocol. | Minister for Panchayat (Shri Mauvin Godinho) |
| | | Revenue, Information Technology, Labour & Employment. | Minister for Revenue (Shri Rohan Khaunte) |
| Friday (GROUP 'D') 23/02/2018 09/03/2018 16/03/2018 | 30/01/2018 12/02/2018 19/02/2018 (up to 1.00 p.m.) | Education, Public Grievances, Co-operation, Information & Publicity. Industries, Handicrafts, Textile & Coir. | Chief Minister (Shri Manohar Parrikar) |
| | | Power, Social Welfare, Non-Conventional Energy Resources. | Minister for Power (Shri Pandurang Madkaikar) |
| | | Health, Craftsmen Training, Women & Child Development. | Minister for Health (Shri Vishwajit Rane) |
| Monday (GROUP 'E') 26/02/2018 05/03/2018 12/03/2018 19/03/2018 | 31/01/2018 06/02/2018 13/02/2018 20/02/2018 (up to 1.00 p.m.) | Law & Judiciary, Urban Development, Legislative Affairs, Provedoria. | Minister for Law & Judiciary (Shri Francis D'Souza) |
| | | Art & Culture, Tribal Welfare, Civil Supplies & Price Control. | Minister for Art & Culture (Shri Govind Gawde) |

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| | | Town & Country Planning, Agriculture, Archives & Archaeology, Factories & Boilers. | Minister for Town & Country Planning (Shri Vijay Sardesai) |
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No.77

MANNER OF TABLING NOTICES

Members are requested to deposit all notices of Questions, Calling Attention, Zero Hour Mentions etc., in the **Notice Box** kept in the Chamber of the Secretary, Legislature, Assembly Complex, Porvorim, Goa within the stipulated time. They are requested not to leave the notices with the Officers of the Assembly Secretariat. Only notices deposited in the **Notice Box** and online (*through email*) will be treated as valid.

No.78

NOTICES FOR ZERO HOUR

Members are informed that the notices for making brief mentions on matters of urgent public importance during Zero Hour will have to be deposited in the **Notice Box** before 10.00 a.m. on the day on which the brief mentions are required to be made.

No.79

MODE OF TABLING STARRED & UNSTARRED QUESTIONS

(1) In pursuance to the initiative of this Secretariat to facilitate paperless Assembly Session, the Members are informed that the notices of Starred & Unstarred LAQs can be tabled either online *or* in paper form. The Members are requested to use any one mode to submit their Questions. In case the Member has used both the modes of submission for a single question, then the LAQ tabled via ***online*** mode only will be considered valid.

(2) The Members may note that the notices (*in paper form*) of Starred & Unstarred Questions for the stipulated day need to be deposited in *Notice Box* by **1.00 p.m.** It is requested not to leave the notices with the Officers of the Assembly Secretariat. Similarly, for online tabling, the Hon. Members may submit their Starred/Unstarred LAQs through the Legislature Website i.e. www.goavidhansabha.gov.in. **by 1.00 p.m.** to ensure efficacy in the ballot process.

No.80

PROGRAMME FOR RECEIPT AND BALLOT OF NOTICES OF PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Business relating to Private Members' Bills and Resolutions will be transacted on **Fridays, i.e. 23 February, 09 March and 16 March, 2018** after the Government business. The last date for receipt of notices of Private Members' Bills and Resolutions and the dates for holding ballot of these notices will be as under:

| Date of sitting for Private Members' Business | Last date for receipt of Private Members' Bills and Resolutions | Date for holding Ballot for Resolutions |
|--|--|--|
| 23/02/2018 | 08/02/2018 | 09/02/2018 |
| 09/03/2018 | 22/02/2018 | 23/02/2018 |
| 16/03/2018 | 01/03/2018 | 05/03/2018 |

**ASSEMBLY COMPLEX
PORVORIM-GOA
17 JANUARY, 2018**

**N.B. SUBHEDAR
SECRETARY, LEGISLATURE**